

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:174
ANSWERED ON:12.12.2003
THE SECURITISATION ACT, 2002
GULAM MEHMOOD BANATWALLA

Will the Minister of FINANCE be pleased to state:

- (a) Whether banks and financial institutions are taking action under the Securitisation Act, 2002;
- (b) if so, bank-wise and FI-wise number of instances in which action under the Securitisation Act, 2002 has been taken and the total amount involved;
- (c) the outcome thereof;
- (d) whether difficulties are being faced by banks/FIs in taking action under the Act; and
- (e) the steps proposed to be taken by the Government to remove these difficulties and bring Housing Finance Companies also under the jurisdiction of Act?

Answer

MINISTER OF FINANCE (SHRI JASWANT SINGH)

(a) to (e) : A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION 174 FOR 12TH DECEMBER, 2003 REGARDING THE SECURITISATION ACT, 2002.

(a),(b) and (c): Yes, Sir. Information is furnished in Annexure I and II.

(d): Several borrowers have obtained interim orders in their favour from Courts.

(e): Appropriate steps have been taken by Banks, Financial Institutions and Government forgetting these interim orders vacated. Housing Finance Companies having Tier I capital of Rs.10 crore or more have already been brought under the jurisdiction of the Act.

Annexure - I.

Bank-wise position of action taken and recoveries made under the Securitisation Act, 2002.

(Rs. in crores)

Sl.No.	Name of Bank	Notices issued	Amount outstanding	Recovered cases	Amount Recovered
1	Allahabad Bank	1547	487.33	603	20.45
2	Andhra Bank	400	99.63	112	10.29
3	Bank of India	1189	393.86	692	30.78
4	Bank of Baroda	125	429.46	19	7.53
5	Bank of Maharashtra	330	50.52	46	2.46
6	Canara Bank	982	297.13	351	30.11
7	Corporation Bank	202	121.61	70	17.76
8	Central Bank of India	2607	1195.13	360	36.85
9	Dena Bank	348	358.59	130	18.77
10	Indian Bank	984	409.39	239	19.19
11	Indian Overseas Bank	1857	507	711	28.42
12	Oriental Bank of Commerce	2076	411.94	1099	38.26
13	Punjab National Bank	2640	606.51	867	34.96
14	Punjab and Sind Bank	1004	479.00	368	16.89
15	Syndicate Bank	1223	155.64	478	16.11
16	United Bank of India	143	13.98	53	1.81
17	Union Bank of India	1487	542.28	409	15.58
18	UCO Bank	1130	88.40	138	4.60
19	Vijaya Bank	1921	231.29	603	20.07

20	State Bank of India	6618	3794	598	34.00
21	State Bank of Bikaner & Jaipur	568	108.14	202	3.58
22	State Bank of Hyderabad	827	282.53	102	9.75
23	State Bank of Indore	348	67.93	110	4.74
24	State Bank of Mysore	337	99.47	32	4.17
25	State Bank of Patiala	789	120.73	203	4.01
26	State Bank of Saurashtra	314	70.25	56	3.15
27	State Bank of Travancore	47	25.36	25	1.39

Annexure II

Financial Institution-wise position of action taken and recoveries made under the Securitisation Act, 2002.

(Rs. in crores)

Sl.No.	Name of FIs issued (cumulative)	Notices outstanding (cumulative)	Total Amount recovered (cumulative)	No.of cases	Total Amount recovered (cumulative)
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1	Industrial Development Bank of India	49	3201	7	8.60
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2	Industrial Financial Corporation of India	62	3494.64	9	14.55
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3	Exim Bank	14	103.72	1	1.07
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4	Small Industries Development Bank of India	6	3.78	3	0.12
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5	Industrial Investment Bank of India Ltd.	11	72.11	\$ Nil	Nil
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6	Tourism Finance Corporation of India Limited.	18	62.08	# 2	14.50 #
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\$ = IIBI has reported the claimed amount as Rs.164.08 crores and loan outstanding as Rs.72.11 crores.

= Principal only.